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26/11/21

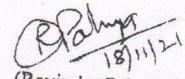
HIGH COURT OF DELHI: NEW DELHI

No. 1165

Dated 18-11-2021

CIRCULAR

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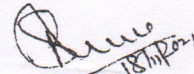
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1348


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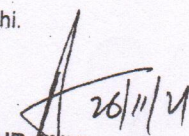
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Dated **26 NOV 2021**

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(ANKUR JAIN)

Addl. District & Sessions Judge
Officer In-charge, Judicial Branch Central
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